

Income Tax Appellate Tribunal: Delhi Benches, New Delhi

F.No.70/AT/Jud.Adm/Judicial/Del/2025-26

Dated 07th May, 2026

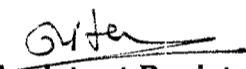
Notice

Sub: - Re-Constitution of Bench- I, ITAT, Delhi Benches, New Delhi on 07.05.2026 -Reg.

It is notified for information of all concerned that the Re-constitution of the Bench-'I' on 07.05.2026, shall be as under:-

Sr. No.	Bench	Court no.	Period	Members
1	I	02	07.05.2026	Shri S. Rifaur Rahman, Hon'ble Accountant Member & Shri Yogesh Kumar US, Hon'ble Judicial Member

This is issued with the approval of Hon'ble Vice President (DZ).


Assistant Registrar